

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
CP-148/ND/2021
IA-43/2022

IN THE MATTER OF:

Union of India, Ministry of Corporate Affairs ... Applicant/Petitioner
Through Regional Director (Northern
Region)

Versus

Argl Ltd. & Ors. ... Respondent

Under Section: 224(5)

Order delivered on 11.08.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RD : Mr. Vijay Singh Choudhary Assistant Director of
RD, NR, MCA, New Delhi

ORDER

Due to paucity of time, the matter is re-notified to 18.09.2023.

Sd/-
(COURT OFFICER)